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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

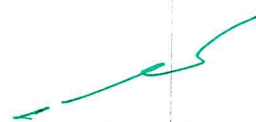
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.108/ BB/2017	-	For compliance of office objections raised by registry	Rule-6 of IB	Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
35	ANISH MUNO 9789543890	PETITIONER	

ORDER

Matter is listed today for admission. Objections not
complied. Time requested. Time extended finally on
14/11/2017.


Member (T)


Member (J)